

Sl. No.3

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/37/7/AMR/2022	Resolution plan approved on 16.02.2023	7 of IBC	Pridhvi Asset Reconstruction and Securitisation Company Limited Vs Andhra Cements Limited
	IA (IBC)/119/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	M/s sagar Cement Limited Vs Commercial Tax Officer and Nirav Kirit Pujara(Erstwhile RP of M/s Andhra Cements Limited
	IA(IBC)/50/2024		M/s Sagar Cement Limited (SRA) Vs The Deputy Commissioner (State Tax) and Nirav Kirit Pujara, Erstwhile RP of M/s Andhra Cement Limited
	IA(IBC)/402/2023		R.S Agency Rep By M.Mohammed Yousuf Proprietor Vs Ms. Andhra Cement Ltd & 3 Others
	IA(IBC)/358/2023		Sambasiva Transport & Ors Vs. Mr.Nirav Kirit Pujara & ors.
	IA(IBC)/341/2023		M/s. Sagar Cements Limited Vs. Commercial Tax Department, Guntur and Nirav Kirit Pujara, Erstwhile RP of Andhra Cements Limited
	IA(IBC)/328/2023		M/s. Sagar Cements Limited Vs. Joint Commissioner of Labour and Nirva Kirit Pujara, Erst while RP of Andhra Cements Limited
	IA(IBC)/392/2022		Sec 43 and 44 r/w 60(5) of IBC

ORDER

IA (IBC)/119/2024:

Present: Mr. P. Vikram, Ld. Sr. Counsel along with Ms. Praneetha, Ld. Counsel for the Applicant.
None appears for R2.

Mr. Vihari, Advocate takes notice on behalf of R1 and seeks time to file vakalat and counter. For filing vakalat and counter of R1 & R2, list the matter on 12.08.2024.

Sd/-

Mohan

Sd/-

IA (IBC)/50/2024:

Present: Mr. P. Vikram, Ld. Sr. Counsel along with Ms. Praneetha, Ld. Counsel for the Applicant.

Ms. J. Manasvi Reddy, Ld. Counsel for R2.

None Appears for R1.

Vakalat and counter of R1 not filed. Vakalat and counter of R2 filed in e-portal. For filing vakalat and counters of R1 and for filing physical copy of vakalat and counter of R2, list the matter on 12.08.2024.

IA (IBC)/402/2023:

Present: None appears for the Applicant.

Mr. P. Vikram, Ld. Sr. Counsel along with Ms. Praneetha, Ld. Counsel for R3.

Ms. J. Manasvi Reddy, Advocate takes notice on behalf of R2 and Mr. P. Goutam, Advocate takes notice on behalf of R4 and seeks time to file vakalath and counters. For filing vakalath and counters of R2 & R4 and for filing memo of proof of service on R1, list the matter on 12.08.2024.

IA (IBC)/358/2023:

Present: Mr. P. Pratap, Ld. Counsel for the Applicant.

Ms. Achala Siri, Proxy counsel for R2,

Ms. Naveen Jain, Ld. Counsel for R4.

Ms. Shreya Devaki, Ld. Counsel for R5

Pleadings are completed. For hearing, list the matter on 12.08.2024.

Sd/-

Mohan

Sd/-

IA (IBC)/341/2023:

Present: Mr. P. Vikram, Ld. Sr. Counsel along with Ms. Praneetha, Ld.Counsel for the Applicant.
Ms. G. Nivetha, Ld. Counsel for R2.

Vakalat and counter of R2 filed. Mr. Sk. Silar Pasha, Assistant Executive Officer from the O/o Commercial Tax Department, Guntur (R1) appears and seeks time to file vakalath and counter. For filing vakalath and counter of R1, list the matter on 12.08.2024.

IA (IBC)/328/2023:

Present: Mr. P. Vikram, Ld. Sr. Counsel along with Ms. Praneetha, Ld.Counsel for the Applicant.
Ms. G. Nivetha, Ld. Counsel for R2.
None appears for R1.

Vakalat and counter of R2 filed. Counter of R1 not filed. Ld. Counsel for R2 is directed to serve a copy of the Counter of R2 on Ld. Counsel for the Applicant. For filing counter of R1, list the matter on 12.08.2024.

IA (IBC)/392/2022:

Present: Ms. Achala Siri, Proxy counsel for the Applicant.
Ms. Naveeni Jain, Ld. Counsel for the Respondent.

Pleadings are completed. For hearing, list the matter on 12.08.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**